

19-12-11

case not reached.
Written 15-2-12.

✓ Boc

15-2-12

Written 26-3-12.

✓ Boc

26-3-12

One to send advice of Sh. Brij Mohan
Singh, Adv, can be adjourned to 10-5-12.

✓ Boc

10-5-12

Written 26-2-12

✓ Boc

O.A. 314/2006

26.7.2012.

Hon'ble Dr. K.B. S. Rajan, Member (J)
Hon'ble Shri S.P. Singh, Member (A)

At the request of learned counsel for the respondents Sri S. Verma,
list on 12.9.12.

✓ Member (A)

✓ Member (J)

vidya

✓ 12.9.2012

O.A. No.314/2006

o/c
Hon'ble Sri Justice Alok Kumar Singh, Member (J)
Hon'ble Shri S.P. Singh, Member (A)

App: List revised. No body is responding for the
applicant. It is 1.00 p.m.

Res: Sri S.Verma for respondents.

O.A. is dismissed for default and non
prosecution.

✓ Member (A)

✓ Member (J)

HLS/-